

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 03/11/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : TP(HC)/CAA/39 & 40/2017
NAME OF THE TRANSFEROR : PLINTRON GLOBAL TECHNOLOGY SOLUTIONS
PVT LTD
NAME OF THE TRANSFERRE : PLINTRON MOBILITY SOLUTIONS PVT LTD
UNDER SECTION : 230 OF COMPANIES ACT 2016

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1. PAWAN JHABAKHI

Counsel for the
petitioner

K.D.S.

ORDER

Counsel for the Petitioner present and submitted the arguments. Reserved for orders.

—Sd—
MEMBER (TECHNICAL)
ghk

—Sd—
MEMBER (JUDICIAL)